Annexure-1
Name of the Corporate Debtor: Tirumala Hills Asphalt Pvt Ltd
Date of Commencement of Liquidation 06-06-2024
List of stakeholders as on: 25-07-2024

List of Secured Financial Creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	HDFC Bank Ltd	11-07-2023	6116936	6116936	Auto Finance	6116936	Yes	Hypothecation of two commercial vehicles (tankers)	0	15.22%	0	0	0	0	1. Claim submitted during CIRP. 2. FC did not inform the Liquidator regarding his choice of dealing with security interest therefore deemed to have relinquished the security interest